

RBI/2004/319

DBOD. No. Dir. BC.65 /13.01.01/2004-05

December 29, 2004

**All Scheduled Commercial Banks
(excluding RRBs)**

Dear Sir,

Contribution to Prime Minister's National Relief Fund (PMNRF)

In consultation with Prime Minister's Office and Indian Banks' Association (IBA), it has been decided that all the branches of commercial banks will receive donations and nominate a Nodal Branch in New Delhi for the purpose of collection of contribution to Prime Minister's National Relief Fund. Prime Minister's Office has designated the following branches as designated branches.

- (i) Central Bank of India, 70, Janpath, New Delhi,
 - (ii) State Bank of India, Institutional Division, Parliament Street, New Delhi
 - (iii) Union Bank of India, 14/15F, Connaught Place, New Delhi
 - (iv) Dena Bank, Mangal Bhawan, Arya Samaj Road, Karol Bagh, New Delhi
 - (v) Syndicate Bank, South Block, New Delhi
 - (vi) Corporation Bank, M-41, Connaught Circus, New Delhi.
 - (vii) Bank of India, 54, Janpath, New Delhi
 - (viii) Indian Overseas Bank, Parliament Street, New Delhi.
 - (ix) Punjab National Bank, Parliament Street, New Delhi
 - (x) Indian Bank, P45/90, Connaught Circus, New Delhi.
 - (xi) Allahabad Bank, Parliament Street, New Delhi
 - (xii) Citi Bank, 3rd Floor, Jeewan Bharti Building, 124, Connaught Circus, New Delhi
1. Each collecting branch would send the collection to the respective nodal branch of its bank in New Delhi each day along with the details of the Donor Cheque / Draft No., address and amount of contribution.
 2. These Nodal branches will in turn remit the funds to any of the 12 designated branches, which are maintaining PMNRF a/c.
 3. The banks which do not have any branch in New Delhi may collect the donations and remit through a single DD / EFT to any of the 12 designated branches along with details of the Donor, cheque / draft No., address and amount of contribution.

4. On-line remittance of donations may be accepted by those banks, which offer such services. These banks should however display this prominently on their Website.
5. All these services by the banks to be provided free of charge.
6. Contribution to the PM National Relief Fund has been notified for 100% deduction from taxable income under Section 80(G) of the Income-tax Act.
7. The official receipts will be issued to the donor by the PMO as per the current practice.
8. To facilitate smooth transmission of funds to the PMNRF Account, RBI has decided to nominate Regional Director, Reserve Bank of India, New Delhi as the Coordinating Officer who will be available for any clarification. [Telephone Nos. 23711333 (O), 24697922 (R), Fax No. 23711250 and email - **rdnewdelhi@rbi.org.in**]

Yours faithfully,

(C.R.Muralidharan)
Chief General Manager-in-Charge